GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING

LOK SABHA UNSTARRED QUESTION NO. 1506

TO BE ANSWERED ON 26TH JULY, 2022

ANTIBIOTICS FOR POULTRY

1506. SHRI VISHNU DATT SHARMA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has taken any steps to regulate the use of antibiotics for poultry and vetrinaries, as antibiotics considered as a growth promoter are being routinely administered to healthy animals thereby raising risk of superbug and antimicrobial resistance;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) and (b) As per information gathered from the Central Drugs Standard Control Organization (CDSCO), import, manufacture, distribution and sale of drugs, including antibiotics, are regulated under provisions of Drugs & Cosmetic Act, 1940 and Rules. Antibiotics are required to be sold by retail only under the prescription of a Registered Veterinary Practitioner. In order to regulate the sale of antibiotics the Drugs and Cosmetics Rules were amended by the Ministry of Health and Family Welfare vide Gazette notification G.S.R. 28(E) dated 17.01.2012, to make a provision that the container of a medicine for treatment of food producing animals shall be labelled with the withdrawal period of the drug for the species on which it is intended to be used.

Further, the Department of Animal Husbandry has issued advisories to all States/UTs for judicious use of antibiotics in livestock sector. CDSCO has also issued various Notices/Advisories/Letters to the State Drugs Regulators, and other stake holders for strict compliance of the requirements of Drugs and Cosmetics Act and Rules made thereunder and raising awareness in the public regarding adverse effects of misuse of antibiotics.

(c) Question does not arise.
